

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES
LOK SABHA

UNSTARRED QUESTION No. 1520

TO BE ANSWERED ON 25.07.2017

Surplus Capital with PSEs

1520. SHRIMATI VEENA DEVI:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government proposes to utilise the surplus unproductive capital lying with public as well as private sector enterprises for the purpose of domestic capital investment for the development of the country;
- (b) if so, the details thereof; and
- (c) the total amount of surplus capital lying with/deposited by all the Public Sector Enterprises and big industries by the end of March, 2017?

ANSWER

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES
(SHRI BABUL SUPRIYO)**

(a) & (b): Department of Public Enterprises deals with Central Public Sector Enterprises (CPSEs). The Boards of Directors of CPSEs take decisions on investment of funds/capital in various projects and subsidiaries, expansion, diversification, joint venture, and Capital Expenditure (CAPEX) etc. as per the delegated powers based on their investment needs and in line with their business plans with the approval of the administrative Ministry / Department / Expenditure Finance Committee / Cabinet Committee on Economic Affairs, wherever required. As per the information available, 35 CPSEs/government organizations, having CAPEX target of Rs.500 crores & above in 2016-17, had incurred capital expenditure of Rs.253800.24 crores in 2016-17.

(c): As per information available in the Public Enterprises Survey 2015-16 that was laid on the Table of both the Houses of Parliament on 21.3.2017, 320 CPSEs have total cash & bank balances of Rs. 2,43,477.50 crore as on 31.3.2016.

* * *